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(2023) 11 AP CK 0015

Andhra Pradesh High Court - Amaravati

Case No: Civil Miscellaneous Appeal No. 1227 Of 2018

M Suguna Devi APPELLANT

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T Raikab Chand (Died) & Others RESPONDENT

Date of Decision: Nov. 10, 2023

Acts Referred:

• Code Of Civil Procedure, 1908 - Section 151

• Code Of Civil Procedure, 1908 - Order 9, Rule 9

Hon'ble Judges: Dr. K. Manmadha Rao, J

Bench: Single Bench

Advocate: C Subodh, T Janardhan Rao

Final Decision: Disposed Of

Judgement